

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 231 OF 2017

Dated : 5th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Powerlinks Transmission Limited ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Yashaswi Kant

Counsel for the Respondent(s) :

ORDER

Appellant's argument concluded.

Respondents counsel are absent. It is also noticed for quite some time that Respondents are not appearing.

Respondents submissions, if any, shall be made on the next date of hearing.

List the matter for further hearing on **12.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**